

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated: 9<sup>th</sup> March, 2010**

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. H.L. Bajaj, Technical Member

**Appeal No. 52 of 2007**

**Western Electricity Supply Co. of Orissa Ltd. ... Appellant (s)**  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 53 of 2007**

**North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant (s)**  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 54 of 2007**

**Southern Electricity Supply Co. of Orissa Ltd. ... Appellant (s)**  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 55 of 2007**

**Western Electricity Supply Co. of Orissa Ltd. ... Appellant (s)**  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 56 of 2007**

**North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant (s)**  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 57 of 2007**

**Southern Electricity Supply Co. of Orissa Ltd. ... Appellant (s)**  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 58 of 2007 &  
I.A. No. 113 of 2007**

**Western Electricity Supply Co. of Orissa Ltd. ... Appellant (s)**  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 59 of 2007**

**North Eastern Electricity Supply Co. of Orissa Ltd.** ... **Appellant (s)**  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors.** ... **Respondent (s)**

**Appeal No. 63 of 2007 & I.A. No. 89 of 2007**

**Utkal Chamber of Commerce & Industry** ... **Appellant (s)**  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors.** ... **Respondent (s)**

**Appeal No. 73 of 2007 & I.A. No. 93 of 2007**

**M/s Scan Steels Ltd.** ... **Appellant (s)**  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors.** ... **Respondent (s)**

Counsel for the Appellant (s) : Ms. Anjali Chandurkar, Ms. Smieetaa Inna,  
 Mr. Hasan Murtaza & Ms. Junaira Rahman,  
 Ms. Shilpy Chaturvedi  
 (in Appeal Nos. 52 to 59/07)

Counsel for the Respondent (s) : Mr. R.K. Mehta, Mr. Antaryani Upadhyan,  
 Mr. Lakhi Singh & Ms. Sangita Pradhan for  
 GRIDCO/OPTCL (in Appeal Nos. 55 to 59 &  
 63/07)  
 Ms. Anjali Chandurkar, Ms. Smieetaa Inna,  
 Mr. Hasan Murtaza &  
 Ms. Shilpy Chaturvedi (in Appeals 63 & 73/07)  
 Mr. Rutwik Panda for OERC

**ORDER**

It is represented by the learned counsel for the Appellant that the matter pending before the Hon'ble Supreme Court is listed for hearing on 17.03.2010 and requests for listing of these matters in the last week of April 2010.

Post the Appeals on **29.04.2010.**

**(H.L. Bajaj)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Dated: 09.03.2010**